

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :17-03-2025

Date : 17.03.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
20775/2025	17.03.2025	BLAPL-770/2025	BIBEKANANDA MAHAPATRA	C.O.		Order Dtd. 2025-03-12	BAIL-2	(Se No-5
20776/2025	17.03.2025	BLAPL-753/2025	R B NISHRA	C.O.		Order Dtd. 2025-03-12		(Se No-5
20777/2025	17.03.2025	BLAPL-835/2025	R B MISHRA	C.O.		Order Dtd. 2025-03-12		(Se No-5
20781/2025	17.03.2025	BLAPL-11523/2024	M K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-04-07	BAIL-2	(Se No-8
20786/2025	17.03.2025	ABLAPL-2559/2025	M K SAHU	C.O.	COURT NO. 3	Order Dtd. 2025-03-12	BAIL-1	(Se No-14)
20788/2025	17.03.2025	ABLAPL-2552/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-05-01		(Se No-14)
20789/2025	17.03.2025	BLAPL-1083/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-17		(Se No-14)
20790/2025	17.03.2025	BLAPL-954/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20791/2025	17.03.2025	BLAPL-447/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20792/2025	17.03.2025	BLAPL-1765/2025	LK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)

20793/2025	17.03.2025	BLAPL-760/2025	R MISRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20794/2025	17.03.2025	BLAPL-770/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-2	(Se No-14)
20795/2025	17.03.2025	BLAPL-890/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20796/2025	17.03.2025	BLAPL-4546/2024	B SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-07		(Se No-14)
20797/2025	17.03.2025	BLAPL-7435/2024	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-07		(Se No-14)
20798/2025	17.03.2025	ABLAPL-2537/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20799/2025	17.03.2025	ABLAPL-2436/2025	AK MISRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20800/2025	17.03.2025	ABLAPL-2536/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20801/2025	17.03.2025	BLAPL-1769/2025	GC JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20802/2025	17.03.2025	ABLAPL-2535/2025	K.C.SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Se No-14)
20803/2025	17.03.2025	BLAPL-1766/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
20804/2025	17.03.2025	ABLAPL-2531/2025	S.K.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-15)
20805/2025	17.03.2025	ABLAPL-2528/2025	S.C.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Se No-15)
20806/2025	17.03.2025	BLAPL-1764/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-	BAIL-1	(Se No-15)

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5	20807/2025	17.03.2025	ABLAPL-2522/2025	L.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Se No-0
5	20808/2025	17.03.2025	BLAPL-1768/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-0
7	20809/2025	17.03.2025	BLAPL-515/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-0
8	20810/2025	17.03.2025	ABLAPL-2521/2025	S.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-0
9	20812/2025	17.03.2025	ABLAPL-2461/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Se No-0
0	20814/2025	17.03.2025	ABLAPL-2519/2025	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-15)
	20815/2025	17.03.2025	BLAPL-10628/2024	M/S S.K.BEHURA, BIKRAM KESHARI BAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-15)
2	20816/2025	17.03.2025	ABLAPL-12543/2024	M KARA	C.O.	COURT NO. 17	Order Dtd. 2025-02-12		(Se No-15)
3	20819/2025	17.03.2025	BLAPL-10456/2024	J J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-15)
4	20820/2025	17.03.2025	ABLAPL-2509/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-1	(Se No-0
5	20821/2025	17.03.2025	ABLAPL-2465/2025	M NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-0
5	20823/2025	17.03.2025	ABLAPL-2506/2025	S.C.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-1	(Se No-14)
7	20824/2025	17.03.2025	BLAPL-10459/2024	J J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
8	20825/2025	17.03.2025	ABLAPL-2564/2025	PK MISHRA	C.O.	COURT NO.	Order Dtd.		(Se No-

						17	2025-03-12		14)
9	20827/2025	17.03.2025	ABLAPL-2561/2025	MANGU NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-05-01		(Se No- 14)
0	20829/2025	17.03.2025	BLAPL-10488/2024	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No- 4)
.	20830/2025	17.03.2025	ABLAPL-2505/2025	C.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 4)
2	20832/2025	17.03.2025	WP (C) - 6531/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 115)
3	20833/2025	17.03.2025	ABLAPL-2503/2025	K.C.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-2	(Se No- 11)
4	20834/2025	17.03.2025	ABLAPL-2543/2025	P JENA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08	BAIL-1	(Se No- 14)
5	20836/2025	17.03.2025	WP (C) - 6542/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No- 42)
5	20837/2025	17.03.2025	WP (C) - 6736/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 42)
7	20838/2025	17.03.2025	ABLAPL-2525/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 42)
8	20839/2025	17.03.2025	WP (C) - 6571/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-1	(Se No- 30)
9	20840/2025	17.03.2025	ABLAPL-2499/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Se No- 30)
0	20841/2025	17.03.2025	WP (C) - 6569/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-1	(Se No- 30)
.	20842/2025	17.03.2025	ABLAPL-2433/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-2	(Se No- 8)
2	20844/2025	17.03.2025	ABLAPL-	M.PANDA	C.O.	COURT	Order		(Se

			2498/2025			NO. 17	Dtd. 2025-03- 12		No-8
3	20845/2025	17.03.2025	WP (C) - 6548/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No-8
4	20846/2025	17.03.2025	WP (C) - 6546/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No-8
5	20847/2025	17.03.2025	ABLAPL- 2481/2025	AB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12		(Se No-8
5	20848/2025	17.03.2025	ABLAPL- 2496/2025	H.K.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12		(Se No-8
7	20850/2025	17.03.2025	WP (C) - 6544/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 114)
8	20851/2025	17.03.2025	BLAPL- 10088/2024	M. NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12	BAIL-2	(Se No-8
	20852/2025	17.03.2025	ABLAPL- 2563/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05- 06		(Se No-8
9	20853/2025	17.03.2025	ABLAPL- 2495/2025	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12		(Se No-8
	20854/2025	17.03.2025	WP (C) - 8435/2017	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12	WRIT BRANCH-5	(Se No- 23)
2	20855/2025	17.03.2025	WP (C) - 6955/2013	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12		(Se No- 23)
3	20856/2025	17.03.2025	ABLAPL- 2491/2025	S.C.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 07		(Se No- 23)
4	20857/2025	17.03.2025	ABLAPL- 2558/2025	PK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05- 07		(Se No- 23)
5	20858/2025	17.03.2025	BLAPL- 10501/2024	S.S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12	BAIL-2	(Se No-9

5	20859/2025	17.03.2025	ABLAPL-2490/2025	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-14)
7	20860/2025	17.03.2025	WP (C) - 6750/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-3	(Se No-14)
3	20861/2025	17.03.2025	ABLAPL-2488/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	BAIL-1	(Se No-14)
9	20862/2025	17.03.2025	WP (C) - 5990/2025	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-4	(Se No-38)
0	20863/2025	17.03.2025	ABLAPL-2487/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-38)
.	20864/2025	17.03.2025	ABLAPL-2557/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-2	(Se No-)
2	20865/2025	17.03.2025	WP (C) - 6480/2025	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-)
3	20866/2025	17.03.2025	ABLAPL-2485/2025	A.K.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-)
4	20868/2025	17.03.2025	ABLAPL-2474/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-)
5	20869/2025	17.03.2025	WP (C) - 18716/2024	P K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-)
5	20870/2025	17.03.2025	ABLAPL-2523/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-)
7	20871/2025	17.03.2025	ABLAPL-2472/2025	K.C.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-)
3	20872/2025	17.03.2025	WP (C) - 4335/2025	S DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-1	(Se No-)
9	20874/2025	17.03.2025	ABLAPL-2471/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-		(Se No-)

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	20875/2025	17.03.2025	ABLAPL-2514/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-3
	20877/2025	17.03.2025	ABLAPL-2468/2025	A.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-3
	20878/2025	17.03.2025	ABLAPL-2478/2025	SP SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-14)
	20879/2025	17.03.2025	WP (C) - 7026/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No-15)
	20880/2025	17.03.2025	ABLAPL-2463/2025	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	BAIL-1	(Se No-13)
	20881/2025	17.03.2025	WP (C) - 7033/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Se No-13)
	20883/2025	17.03.2025	ABLAPL-2460/2025	NR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	BAIL-1	(Se No-
	20884/2025	17.03.2025	WP (C) - 7164/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-3)	(Se No-123)
	20885/2025	17.03.2025	ABLAPL-2459/2025	S NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Se No-123)
	20886/2025	17.03.2025	WP (C) - 7160/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-123)
	20887/2025	17.03.2025	WP (C) - 26108/2023	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-8	(Se No-41)
	20888/2025	17.03.2025	WP (C) - 6820/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-19)
	20889/2025	17.03.2025	WP (C) - 6991/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-13		(Se No-19)
	20891/2025	17.03.2025	WP (C) - 7167/2025	P K JENA	C.O.	COURT NO.	Order Dtd.		(Se No-

						25	2025-03-13		19)
	20893/2025	17.03.2025	WP (C) - 7122/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-14)
	20894/2025	17.03.2025	WP (C) - 18950/2024	M K RATH	C.O.	COURT NO. 25			(Se No-14)
	20896/2025	17.03.2025	ABLAPL-2549/2025	M SETHI	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	BAIL-1	(Se No-14)
	20897/2025	17.03.2025	ABLAPL-2566/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	BAIL-1	(Se No-14)
	20899/2025	17.03.2025	WP (C) - 4898/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Se No-102)
	20900/2025	17.03.2025	ABLAPL-2546/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08	BAIL-1	(Se No-14)
	20902/2025	17.03.2025	ABLAPL-2458/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-14)
	20903/2025	17.03.2025	CONTC-6724/2024	BANABIHARI RAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-14)
	20905/2025	17.03.2025	ABLAPL-2455/2025	AK BHUYAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-14)
	20906/2025	17.03.2025	ABLAPL-2454/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	BAIL-1	(Se No-14)
	20907/2025	17.03.2025	RSA-363/2023	R K SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	SECOND APPEAL	(Se No-14)
	20908/2025	17.03.2025	ABLAPL-2453/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	BAIL-1	(Se No-13)
	20909/2025	17.03.2025	RSA-258/2017	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	SECOND APPEAL	(Se No-14)
	20911/2025	17.03.2025	ABLAPL-2452/2025	S SENAPATI	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Se No-14)

						17	2025-03-12		14)
8	20913/2025	17.03.2025	ABLAPL-2451/2025	L JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 14)
9	20915/2025	17.03.2025	CRLMP-452/2016	P.C.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112)
0	20916/2025	17.03.2025	RSA-79/2012	T K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	SECOND APPEAL	(Se No- 6)
1	20917/2025	17.03.2025	BLAPL-10521/2024	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 6)
2	20919/2025	17.03.2025	RSA-79/2012	R K MEHER	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	SECOND APPEAL	(Se No- 6)
3	20920/2025	17.03.2025	BLAPL-10219/2024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-2	(Se No- 11)
4	20921/2025	17.03.2025	ABLAPL-7786/2023	P K MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-11-07	BAIL-1	(Se No- 5)
5	20922/2025	17.03.2025	BLAPL-10650/2024	M BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	BAIL-1	(Se No- 3)
6	20923/2025	17.03.2025	ABLAPL-12794/2023	A K MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	BAIL-1	(Se No- 1)
7	20925/2025	17.03.2025	ABLAPL-14561/2023	R K MALLICK	C.O.	COURT NO. 12	Order Dtd. 2023-12-12	BAIL-2	(Se No- 10)
8	20926/2025	17.03.2025	WP (C) - 22039/2024	GB PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-11-05		(Se No- 10)
9	20930/2025	17.03.2025	BLAPL-10607/2024	D SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	BAIL-1	(Se No- 2)
0	20933/2025	17.03.2025	BLAPL-10545/2024	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	BAIL-1	(Se No- 3)
1	20935/2025	17.03.2025	BLAPL-	NK SATAPATHY	C.O.	COURT	Order	BAIL-2	(Se No- 1)

			10480/2024			NO. 12	Dtd. 2025-03- 12		No- 11)
2	20937/2025	17.03.2025	WP (C) - 35666/2022	B K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2025-04- 03	WRIT BRANCH-4	(Se No- 19)
3	20938/2025	17.03.2025	WP (C) - 41417/2021	L.N.RAYATSINGH	C.O.	COURT NO. 22	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Se No- 31)
4	20940/2025	17.03.2025	WP (C) - 41417/2021	L.N.RAYATSINGH	C.O.	COURT NO. 22	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Se No- 31)
5	20941/2025	17.03.2025	WP (C) - 41417/2021	M/S.SIDHARTH MISHRA, R.MISHRA, D.SWAIN, S.MOHANTY, M.K.BARAL, A.R.SETHI	C.O.	COURT NO. 22	Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Se No- 31)
6	20944/2025	17.03.2025	CONTC- 7369/2024	M/S PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-03- 13		(Se No- 31)
7	20946/2025	17.03.2025	CONTC- 8215/2024	S DASH	C.O.	COURT NO. 22	Order Dtd. 2025-03- 13		(Se No- 31)
8	20947/2025	17.03.2025	MACA- 490/2024	S R OJHA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 14	MISC. APPEAL SEC.	(Se No- 7)
9	20949/2025	17.03.2025	MACA- 490/2024	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02- 14	MISC. APPEAL SEC.	(Se No- 7)
10	20951/2025	17.03.2025	MACA- 636/2019	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12	MISC. APPEAL SEC.	(Se No- 7)
11	20953/2025	17.03.2025	BLAPL- 1106/2025	SUDHANSU PRASAD MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Se No- 7)
12	20955/2025	17.03.2025	MACA- 92/2024	I CH SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12	MISC. APPEAL SEC.	(Se No- 7)
13	20956/2025	17.03.2025	BLAPL- 1707/2025	KAMIL RASHID	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11	BAIL-2	(Se No- 12)
14	20957/2025	17.03.2025	MACA- 115/2019	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10	MISC. APPEAL SEC.	(Se No- 7)

5	20958/2025	17.03.2025	ABLAPL-2529/2025	J R BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Se No-
6	20959/2025	17.03.2025	MACA-115/2019	A K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	MISC. APPEAL SEC.	(Se No-
7	20960/2025	17.03.2025	CRLMC-677/2025	B K PANDA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-
8	20961/2025	17.03.2025	CRLA-204/2017	J LENKA	C.O.	COURT NO. 2	Order Dtd. 2025-03-28	CRIMINAL APPEAL	(Se No-
9	20962/2025	17.03.2025	ABLAPL-2449/2025	PRADIPTA BEURA	C.O.	COURT NO. 2	Order Dtd. 2025-03-12		(Se No-
0	20964/2025	17.03.2025	WP (C) - 7138/2025	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No- 24)
1	20965/2025	17.03.2025	CONTC-5665/2024	S K SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-03-13		(Se No- 24)
2	20967/2025	17.03.2025	ABLAPL-12699/2024	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 24)
3	20968/2025	17.03.2025	WP (C) - 7113/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 24)
4	20969/2025	17.03.2025	FAO-405/2016	P K PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-
5	20970/2025	17.03.2025	WP (C) - 7139/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
6	20971/2025	17.03.2025	ABLAPL-2732/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
7	20972/2025	17.03.2025	CONTC-5125/2024	S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
8	20973/2025	17.03.2025	ABLAPL-2611/2025	SC SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-		(Se No-

							13		
9	20975/2025	17.03.2025	WP (C) - 20538/2024	J R BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No-8
0	20976/2025	17.03.2025	ABLAPL- 2603/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No-8
1	20977/2025	17.03.2025	CONTC- 6717/2024	R N BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No-8
2	20978/2025	17.03.2025	CONTC- 6469/2024	A K JATI	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No-8
3	20980/2025	17.03.2025	CRLMC- 677/2025	B K PANDA	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31		(Se No-8
4	20981/2025	17.03.2025	CRLMC- 781/2018	S K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2023-02- 17	CRIMINAL MISC	(Se No-2
5	20983/2025	17.03.2025	ABLAPL- 6679/2024	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 05	BAIL-2	(Se No-8
6	20984/2025	17.03.2025	CRLMC- 4496/2023	S C BISWAL	C.O.	COURT NO. 2	Order Dtd. 9999-12- 31	CRIMINAL MISC	(Se No-4
7	20985/2025	17.03.2025	ABLAPL- 5017/2024	R B MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-05- 05		(Se No-4
8	20986/2025	17.03.2025	CRLMC- 804/2023	J.K. MISHRA 2	C.O.	COURT NO. 2	Order Dtd. 2025-03- 12	CRIMINAL MISC	(Se No-5
9	20987/2025	17.03.2025	ABLAPL- 2580/2025	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-03- 13	BAIL-1	(Se No- 13)
0	20988/2025	17.03.2025	ABLAPL- 2636/2025	R B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 02		(Se No- 13)
1	20989/2025	17.03.2025	ABLAPL- 2576/2025	SK KALIMUDDIN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13	BAIL-1	(Se No- 13)
2	20990/2025	17.03.2025	WP (C) - 2948/2025	ASISH KUMAR RAY	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH-3	(Se No-

						17	2025-03-07		11)
53	20991/2025	17.03.2025	ABLAPL-2441/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 11)
54	20992/2025	17.03.2025	ABLAPL-2501/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No- 14)
55	20993/2025	17.03.2025	ABLAPL-2516/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-05-07	BAIL-1	(Se No- 15)
56	20995/2025	17.03.2025	ABLAPL-2442/2025	S HUSSIAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No- 15)
57	20996/2025	17.03.2025	BLAPL-683/2025	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-4)
58	20997/2025	17.03.2025	CRLMC-761/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-4)
59	20998/2025	17.03.2025	ABLAPL-2500/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-4)
60	20999/2025	17.03.2025	ABLAPL-2602/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No- 15)
61	21000/2025	17.03.2025	ABLAPL-2600/2025	PRAMOD KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 15)
62	21001/2025	17.03.2025	ABLAPL-2599/2025	K K NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 15)
63	21004/2025	17.03.2025	ABLAPL-2598/2025	A B MALLIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 15)
64	21006/2025	17.03.2025	ABLAPL-2596/2025	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 15)
65	21008/2025	17.03.2025	ABLAPL-2595/2025	S PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No- 10)
66	21009/2025	17.03.2025	ARBA-	S P DAS	C.O.	COURT	Order	M.J.C.	(Se

			1/2023			NO. 17	Dtd. 2025-03- 12		No-
7	21011/2025	17.03.2025	ABLAPL- 2594/2025	MANORANJAN PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13	BAIL-2	(Se No- 10)
8	21012/2025	17.03.2025	ARBA- 1/2023	R K SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12	M.J.C.	(Se No-
9	21015/2025	17.03.2025	WP (C) - 5649/2020	M K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11	WRIT BRANCH-6	(Se No- 36)
0	21017/2025	17.03.2025	ABLAPL- 2587/2025	H K DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05- 08		(Se No- 36)
1	21018/2025	17.03.2025	ABLAPL- 2584/2025	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 11		(Se No- 36)
2	21019/2025	17.03.2025	WP (C) - 13730/2015	N PODDAN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13	WRIT BRANCH-6	(Se No- 36)
3	21020/2025	17.03.2025	WP (C) - 13730/2015	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13	WRIT BRANCH-6	(Se No- 36)
4	21021/2025	17.03.2025	ABLAPL- 2578/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 36)
5	21022/2025	17.03.2025	ABLAPL- 2575/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 07		(Se No- 36)
6	21023/2025	17.03.2025	ABLAPL- 2553/2025	H K DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05- 08		(Se No- 36)
7	21024/2025	17.03.2025	ABLAPL- 2435/2025	SARADA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 36)
8	21026/2025	17.03.2025	ABLAPL- 1520/2025	B R SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-02- 12	BAIL-2	(Se No- 10)
9	21027/2025	17.03.2025	ABLAPL- 7174/2024	P MUDULI	C.O.	COURT NO. 17	Order Dtd. 2024-07- 23	BAIL-1	(Se No-

00	21028/2025	17.03.2025	ABLAPL-7717/2024	P MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Se No-
01	21029/2025	17.03.2025	ABLAPL-11112/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-07	BAIL-2	(Se No-11)
02	21031/2025	17.03.2025	WP (C) - 6216/2017	A T NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-1	(Se No-
03	21032/2025	17.03.2025	ABLAPL-92/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Se No-
04	21034/2025	17.03.2025	ABLAPL-12434/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12		(Se No-
05	21036/2025	17.03.2025	ABLAPL-379/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Se No-
06	21038/2025	17.03.2025	ABLAPL-13384/2024	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10		(Se No-
07	21040/2025	17.03.2025	ABLAPL-10803/2024	SUDHIR KR SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-01	BAIL-2	(Se No-
08	21044/2025	17.03.2025	WP (C) - 6992/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Se No-27)
09	21045/2025	17.03.2025	WP (C) - 6891/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No-27)
10	21046/2025	17.03.2025	BLAPL-434/2025	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Se No-27)
11	21047/2025	17.03.2025	WP (C) - 6858/2025	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
12	21048/2025	17.03.2025	BLAPL-414/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	BAIL-2	(Se No-
13	21049/2025	17.03.2025	WP (C) - 6541/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-	WRIT BRANCH-8	(Se No-42)

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4	21050/2025	17.03.2025	BLAPL-10992/2024	HK DASH	C.O.	COURT NO. 21	Order Dtd. 2025-03-13	BAIL-2	(Se No-
5	21051/2025	17.03.2025	WP (C) - 6935/2025	PRAKASH KUMAR NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03-11	WRIT BRANCH-3	(Se No- 28)
6	21052/2025	17.03.2025	WP (C) - 6944/2025	PRAKASH KUMAR NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Se No- 27)
7	21053/2025	17.03.2025	WP (C) - 6943/2025	PRAKASH KUMAR NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03-11	WRIT BRANCH-5	(Se No- 20)
8	21054/2025	17.03.2025	WP (C) - 19485/2024	S K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-11		(Se No- 20)
9	21055/2025	17.03.2025	WP (C) - 32779/2024	M NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03-11	WRIT BRANCH-8	(Se No- 40)
0	21057/2025	17.03.2025	WP (C) - 6594/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No- 15)
1	21058/2025	17.03.2025	WP (C) - 1607/2025	G R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Se No- 15)
2	21059/2025	17.03.2025	WP (C) - 1351/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	WRIT BRANCH-6	(Se No- 24)
3	21060/2025	17.03.2025	WP (C) - 6896/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-3	(Se No- 14)
4	21062/2025	17.03.2025	WP (C) - 6904/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Se No- 27)
5	21064/2025	17.03.2025	WP (C) - 6913/2025	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 123)
6	21065/2025	17.03.2025	WP (C) - 6419/2025	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 116)
7	21066/2025	17.03.2025	WP (C) - 25001/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd.		(Se No-

						OLD	2025-03-11		116)
8	21067/2025	17.03.2025	WP (C) - 24843/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 116)
9	21068/2025	17.03.2025	WP (C) - 24852/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 116)
0	21069/2025	17.03.2025	WP (C) - 24856/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 116)
1	21070/2025	17.03.2025	WP (C) - 24846/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 116)
2	21071/2025	17.03.2025	WP (C) - 6523/2025	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-8	(Se No- 42)
3	21072/2025	17.03.2025	WP (C) - 6585/2025	M MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 42)
4	21073/2025	17.03.2025	WP (C) - 6965/2025	PRAKASH KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Se No- 27)
5	21074/2025	17.03.2025	WP (C) - 6936/2025	PRAKASH KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 27)
6	21075/2025	17.03.2025	WP (C) - 6930/2025	PRAKASH KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Se No- 27)
7	21076/2025	17.03.2025	WP (C) - 7474/2025	N CH SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No- 24)
8	21077/2025	17.03.2025	WP (C) - 7092/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No- 27)
9	21078/2025	17.03.2025	WP (C) - 6776/2025	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21		(Se No- 27)
0	21079/2025	17.03.2025	WP (C) - 21066/2024	B K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-07		(Se No- 27)
1	21080/2025	17.03.2025	WP (C) -	G DAS	C.O.	COURT	Order		(Se

			18596/2024			NO. 2 OLD	Dtd. 2025-03- 07		No- 27)
2	21081/2025	17.03.2025	WP (C) - 6061/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-8	(Se No- 39)
3	21082/2025	17.03.2025	WP (C) - 6762/2025	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 39)
4	21083/2025	17.03.2025	BLAPL- 433/2025	MS BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 39)
5	21084/2025	17.03.2025	WP (C) - 6567/2025	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-1	(Se No- 30)
6	21085/2025	17.03.2025	BLAPL- 958/2025	JN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 30)
7	21086/2025	17.03.2025	WP (C) - 3817/2025	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH-4	(Se No- 27)
8	21087/2025	17.03.2025	BLAPL- 1095/2025	SK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 27)
9	21088/2025	17.03.2025	WP (C) - 6532/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 27)
0	21089/2025	17.03.2025	BLAPL- 1280/2025	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 12		(Se No- 27)
1	21091/2025	17.03.2025	WP (C) - 6527/2025	T SWIAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 12		(Se No- 27)
2	21092/2025	17.03.2025	BLAPL- 1550/2025	A PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 12		(Se No- 27)
3	21093/2025	17.03.2025	WP (C) - 2046/2025	P MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se No- 27)
4	21094/2025	17.03.2025	BLAPL- 1202/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 27)

5	21095/2025	17.03.2025	WP (C) - 6766/2025	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 27)
6	21096/2025	17.03.2025	BLAPL- 1312/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	BAIL-1	(Se No-
7	21097/2025	17.03.2025	WP (C) - 2152/2024	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 02	WRIT BRANCH-5	(Se No- 32)
8	21098/2025	17.03.2025	BLAPL- 1370/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	BAIL-1	(Se No- 14)
9	21099/2025	17.03.2025	WP (C) - 6807/2025	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-2	(Se No-
0	21100/2025	17.03.2025	BLAPL- 1465/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No-
1	21101/2025	17.03.2025	WP (C) - 7119/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD		WRIT BRANCH-5	(Se No- 20)
2	21102/2025	17.03.2025	BLAPL- 1481/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	BAIL-1	(Se No-
3	21103/2025	17.03.2025	WP (C) - 4394/2025	P K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-2	(Se No-
4	21104/2025	17.03.2025	WP (C) - 5282/2025	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No-
5	21105/2025	17.03.2025	WP (C) - 7150/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(Se No- 20)
6	21106/2025	17.03.2025	WP (C) - 7145/2025	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Se No- 20)
7	21107/2025	17.03.2025	WP (C) - 20538/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03- 13		(Se No- 20)
8	21108/2025	17.03.2025	WP (C) - 2260/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 12		(Se No- 20)

9	21109/2025	17.03.2025	WP (C) - 6773/2025	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03- 12	WRIT BRANCH-3	(Se No- 14)
0	21110/2025	17.03.2025	WP (C) - 7040/2025	P BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 12		(Se No- 14)
1	21111/2025	17.03.2025	WP (C) - 1821/2025	A K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 12	WRIT BRANCH-1	(Se No- 31)
2	21112/2025	17.03.2025	WP (C) - 1821/2025	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025-03- 12	WRIT BRANCH-1	(Se No- 31)
3	21113/2025	17.03.2025	WP (C) - 29589/2024	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-04- 15		(Se No- 31)
4	21114/2025	17.03.2025	WP (C) - 6670/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(Se No- 30)
5	21115/2025	17.03.2025	WP (C) - 7081/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 13	WRIT BRANCH-6	(Se No- 24)
6	21116/2025	17.03.2025	WP (C) - 6465/2025	K K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 07		(Se No- 24)
7	21118/2025	17.03.2025	WP (C) - 6501/2025	K K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH-8	(Se No- 42)
8	21119/2025	17.03.2025	WP (C) - 7378/2025	K C MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 13		(Se No- 42)
9	21120/2025	17.03.2025	WP (C) - 7380/2025	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 13	WRIT BRANCH-2	(Se No- 45)
0	21121/2025	17.03.2025	WP (C) - 7379/2025	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 13		(Se No- 45)
1	21122/2025	17.03.2025	WP (C) - 6486/2025	K K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH-8	(Se No- 42)
2	21123/2025	17.03.2025	WP (C) - 25400/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-		(Se No- 42)

							11		
3	21125/2025	17.03.2025	WP (C) - 2067/2020	A K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 13	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111)
4	21126/2025	17.03.2025	WP (C) - 2067/2020	M K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 13	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 111)
5	21127/2025	17.03.2025	ABLAPL- 173/2025	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	BAIL-1	(Se No- 111)
6	21129/2025	17.03.2025	ABLAPL- 9353/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 12		(Se No- 111)
7	21130/2025	17.03.2025	ABLAPL- 8515/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Se No- 111)
8	21131/2025	17.03.2025	ABLAPL- 2701/2025	PK DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 111)
9	21132/2025	17.03.2025	ABLAPL- 2609/2025	LOKANATH DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13	BAIL-1	(Se No- 15)
10	21133/2025	17.03.2025	ABLAPL- 2484/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12		(Se No- 15)
11	21134/2025	17.03.2025	RVWPET- 169/2023	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12	CIVIL REVISION	(Se No- 15)
12	21135/2025	17.03.2025	ABLAPL- 19350/2019	B N DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-11- 17	BAIL-1	(Se No- 15)
13	21136/2025	17.03.2025	ABLAPL- 20648/2017	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-01- 10		(Se No- 15)
14	21137/2025	17.03.2025	WP (C) - 2248/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	WRIT BRANCH-6	(Se No- 16)
15	21138/2025	17.03.2025	WP (C) - 20829/2023	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	WRIT BRANCH-6	(Se No- 24)
16	21139/2025	17.03.2025	CONTC- 7713/2023	S BISWAL	C.O.	COURT NO. 2	Order Dtd.	CONTEMPT	(Se No- 15)

						OLD	2025-03-13		
7	21145/2025	17.03.2025	BLAPL-425/2025	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	BAIL-1	(Serial No-13)
8	21149/2025	17.03.2025	WP (C) - 3869/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 8	Order Dtd. 2025-03-07	WRIT BRANCH-1	(Serial No-)
9	21150/2025	17.03.2025	ABLAPL-2502/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Serial No-)
0	21152/2025	17.03.2025	ABLAPL-2571/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Serial No-)
1	21153/2025	17.03.2025	WP (C) - 4091/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 8	Order Dtd. 2025-03-07	WRIT BRANCH-7	(Serial No-48)
2	21154/2025	17.03.2025	BLAPL-1744/2025	G.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-03-12		(Serial No-48)
3	21155/2025	17.03.2025	BLAPL-1742/2025	G.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-03-12		(Serial No-48)
4	21156/2025	17.03.2025	BLAPL-1523/2025	S.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-03-12		(Serial No-48)
5	21157/2025	17.03.2025	BLAPL-102/2025	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-11		(Serial No-48)
6	21158/2025	17.03.2025	BLAPL-1425/2025	J.P.KAR	C.O.	COURT NO. 8	Order Dtd. 2025-03-12		(Serial No-48)
7	21159/2025	17.03.2025	BLAPL-1746/2025	R.K.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-03-12		(Serial No-48)
8	21160/2025	17.03.2025	BLAPL-1743/2025	R.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-03-12		(Serial No-48)
9	21161/2025	17.03.2025	BLAPL-1745/2025	R.K.BARIK	C.O.	COURT NO. 8	Order Dtd. 2025-03-12		(Serial No-48)
0	21162/2025	17.03.2025	BLAPL-	H. K. PATRA	C.O.	COURT	Order		(Serial No-)

			78/2025			NO. 8	Dtd. 2025-03-11		No-48)
1	21163/2025	17.03.2025	ABLAPL-8671/2024	P.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2025-03-13	BAIL-1	(Se No-
2	21164/2025	17.03.2025	BLAPL-154/2025	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-11	BAIL-1	(Se No-
3	21165/2025	17.03.2025	BLAPL-428/2025	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-12	BAIL-1	(Se No-13)
4	21166/2025	17.03.2025	BLAPL-426/2025	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-12	BAIL-1	(Se No-
5	21167/2025	17.03.2025	BLAPL-517/2025	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2025-03-12	BAIL-2	(Se No-10)
6	21168/2025	17.03.2025	ABLAPL-2556/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-05	BAIL-1	(Se No-
7	21169/2025	17.03.2025	ABLAPL-2515/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-24		(Se No-
8	21170/2025	17.03.2025	ABLAPL-2513/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Se No-
9	21171/2025	17.03.2025	ABLAPL-2439/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Se No-
0	21172/2025	17.03.2025	ABLAPL-2581/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
1	21173/2025	17.03.2025	ABLAPL-2582/2025	BIJAYANANDA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
2	21174/2025	17.03.2025	ABLAPL-2577/2025	S. R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-14)
3	21175/2025	17.03.2025	ABLAPL-2572/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	BAIL-1	(Se No-13)

4	21176/2025	17.03.2025	ABLAPL-2401/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-13)
5	21177/2025	17.03.2025	WP (C) - 5300/2025	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No-41)
6	21178/2025	17.03.2025	WP (C) - 6413/2025	P. B. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
7	21179/2025	17.03.2025	WP (C) - 6296/2025	P. B. SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	WRIT BRANCH-8	(Se No-43)
8	21180/2025	17.03.2025	WP (C) - 24044/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2025-04-23		(Se No-43)
9	21181/2025	17.03.2025	WP (C) - 28437/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-02-25		(Se No-43)
10	21182/2025	17.03.2025	CRLMC-4833/2024	KIRTAN DANG	C.O.	COURT NO. 6	Order Dtd. 2025-03-12		(Se No-43)
11	21183/2025	17.03.2025	WP (C) - 7284/2025	SATYA RANJAN PANI	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
12	21184/2025	17.03.2025	ABLAPL-2507/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Se No-101)
13	21185/2025	17.03.2025	ABLAPL-2567/2025	P.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Se No-101)
14	21186/2025	17.03.2025	ABLAPL-2612/2025	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-14)
15	21187/2025	17.03.2025	ABLAPL-2565/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	BAIL-1	(Se No-14)
16	21188/2025	17.03.2025	ABLAPL-2617/2025	S MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-)
17	21189/2025	17.03.2025	ABLAPL-2469/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-		(Se No-)

							12		
8	21190/2025	17.03.2025	ABLAPL-2619/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
9	21191/2025	17.03.2025	ABLAPL-2470/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-
0	21192/2025	17.03.2025	ABLAPL-2623/2025	S MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
1	21193/2025	17.03.2025	ABLAPL-2626/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
2	21194/2025	17.03.2025	ABLAPL-2473/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-05-06		(Se No-
3	21195/2025	17.03.2025	ABLAPL-2627/2025	A PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
4	21196/2025	17.03.2025	BLAPL-10230/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-
5	21197/2025	17.03.2025	ABLAPL-12368/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11		(Se No-
6	21198/2025	17.03.2025	ABLAPL-2628/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-
7	21199/2025	17.03.2025	BLAPL-11529/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-05		(Se No-
8	21200/2025	17.03.2025	ABLAPL-2629/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-
9	21201/2025	17.03.2025	BLAPL-982/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	BAIL-2	(Se No-18)
0	21202/2025	17.03.2025	ABLAPL-2633/2025	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-18)
1	21203/2025	17.03.2025	ABLAPL-2444/2025	A. K. MOHANTY	C.O.	COURT NO.	Order Dtd.		(Se No-

						17	2025-04-08		18)
2	21204/2025	17.03.2025	ABLAPL-2635/2025	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-18)
3	21205/2025	17.03.2025	ABLAPL-2542/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12	BAIL-1	(Se No-2)
4	21206/2025	17.03.2025	ABLAPL-2642/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-2)
5	21207/2025	17.03.2025	ABLAPL-2560/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-07		(Se No-2)
6	21208/2025	17.03.2025	ABLAPL-2649/2025	N MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-2)
7	21209/2025	17.03.2025	ABLAPL-2545/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-2)
8	21210/2025	17.03.2025	ABLAPL-2651/2025	PK PANI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-18)
9	21211/2025	17.03.2025	ABLAPL-2541/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08	BAIL-2	(Se No-10)
0	21212/2025	17.03.2025	ABLAPL-2652/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-10)
1	21213/2025	17.03.2025	ABLAPL-2550/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-05-01		(Se No-10)
2	21214/2025	17.03.2025	ABLAPL-2653/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-1	(Se No-15)
3	21215/2025	17.03.2025	ABLAPL-2533/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-15)
4	21216/2025	17.03.2025	ABLAPL-2702/2025	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No-8)
5	21217/2025	17.03.2025	ABLAPL-	DINESH KUMAR DALAI	C.O.	COURT	Order		(Se

			2524/2025			NO. 17	Dtd. 2025-05- 08		No-
56	21218/2025	17.03.2025	ABLAPL- 2511/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03- 24		(Se No-
57	21219/2025	17.03.2025	ABLAPL- 2712/2025	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No-
58	21220/2025	17.03.2025	ABLAPL- 2530/2025	C. R. KAR	C.O.	COURT NO. 17	Order Dtd. 2025-05- 08	BAIL-1	(Se No- 15)
59	21221/2025	17.03.2025	ABLAPL- 2714/2025	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 15)
60	21222/2025	17.03.2025	ABLAPL- 2724/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 15)
61	21223/2025	17.03.2025	ABLAPL- 2539/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-05- 08	BAIL-1	(Se No- 15)
62	21224/2025	17.03.2025	ABLAPL- 2639/2025	PK ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 15)
63	21225/2025	17.03.2025	ABLAPL- 2718/2025	PK ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 15)
64	21226/2025	17.03.2025	ABLAPL- 2731/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 15)
65	21227/2025	17.03.2025	ABLAPL- 2720/2025	AK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13	BAIL-2	(Se No- 12)
66	21228/2025	17.03.2025	ABLAPL- 2601/2025	S. R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 12)
67	21229/2025	17.03.2025	ABLAPL- 2613/2025	RR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 12)
68	21230/2025	17.03.2025	ABLAPL- 2592/2025	B. K. PATI	C.O.	COURT NO. 17	Order Dtd. 2025-03- 13		(Se No- 12)

9	21231/2025	17.03.2025	ABLAPL-2589/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-21	BAIL-1	(Se No-5
0	21232/2025	17.03.2025	ABLAPL-2590/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-5
1	21233/2025	17.03.2025	ABLAPL-2588/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-5
2	21234/2025	17.03.2025	BLAPL-1223/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-5
3	21235/2025	17.03.2025	BLAPL-1711/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Se No-5
4	21236/2025	17.03.2025	CONTC-7593/2024	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-5
5	21237/2025	17.03.2025	CRLMC-3749/2024	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(Se No-5
6	21238/2025	17.03.2025	CRLMC-4425/2024	S. K. SAMIM	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-5
7	21239/2025	17.03.2025	CRLMC-4789/2024	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-03-12		(Se No-5
8	21240/2025	17.03.2025	CRLMC-4865/2024	G. JAYSINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-12		(Se No-5
9	21241/2025	17.03.2025	CRLMC-4914/2024	A. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-04-16		(Se No-5
0	21242/2025	17.03.2025	CRLMC-37/2025	S. P. SAMANTA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-5
1	21243/2025	17.03.2025	CRLA-681/2024	A.K.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-07-07	CRIMINAL APPEAL	(Se No-11)
2	21244/2025	17.03.2025	CRLMC-858/2025	P. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-03-		(Se No-11)

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3	21245/2025	17.03.2025	CRLMC-858/2025	P. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-03-12		(Serial No-11)
4	21246/2025	17.03.2025	CRLMC-982/2025	S. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03-13		(Serial No-11)
5	21248/2025	17.03.2025	RPFAM-33/2022	G.R.PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-03-13	FIRST APPEAL	(Serial No-7)
6	21249/2025	17.03.2025	CRLMC-999/2025	B. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-03-13		(Serial No-7)
7	21250/2025	17.03.2025	RPFAM-44/2024	G.R.PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-03-13	FIRST APPEAL	(Serial No-4)
8	21252/2025	17.03.2025	CRLMC-1040/2025	S. K. SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2025-03-13	CRIMINAL MISC	(Serial No-2)
9	21253/2025	17.03.2025	MACA-185/2023	B.K.PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Serial No-3)
0	21254/2025	17.03.2025	CRLA-325/2025	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-03-13		(Serial No-1)
1	21255/2025	17.03.2025	WP (C) - 7185/2025	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	WRIT BRANCH-5	(Serial No-20)
2	21256/2025	17.03.2025	MACA-185/2023	G.JAYSINGH	C.O.	COURT NO. 12	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Serial No-3)
3	21258/2025	17.03.2025	WP (C) - 24749/2024	H. K. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-04-10		(Serial No-1)
4	21259/2025	17.03.2025	MACA-468/2023	P.K.PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Serial No-7)
5	21260/2025	17.03.2025	WP (C) - 7303/2025	S. K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2025-03-13	WRIT BRANCH-7	(Serial No-15)
6	21262/2025	17.03.2025	WA-2260/2024	A. K. MEHER	C.O.	COURT NO. 3	Order Dtd.		(Serial No-)

							2025-03-13		15)
07	21263/2025	17.03.2025	WPCRL-23/2025	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Serial No-15)
08	21264/2025	17.03.2025	MACA-468/2023	B.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Serial No-15)
09	21265/2025	17.03.2025	WP (C) - 6893/2025	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-11	WRIT BRANCH-3	(Serial No-14)
10	21266/2025	17.03.2025	CRLA-653/2019	R.B.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-04-11	CRIMINAL APPEAL	(Serial No-14)
11	21267/2025	17.03.2025	WP (C) - 14612/2024	B B MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2025-03-12	WRIT BRANCH-2	(Serial No-14)
12	21268/2025	17.03.2025	WP (C) - 7051/2025	S. K. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-03-13	WRIT BRANCH-2	(Serial No-14)
13	21269/2025	17.03.2025	WP (C) - 14612/2024	P.R. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2025-03-12	WRIT BRANCH-2	(Serial No-14)
14	21271/2025	17.03.2025	WP (C) - 7270/2025	S.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Serial No-15)
15	21272/2025	17.03.2025	CRLA-616/2022	G.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-04-11	CRIMINAL APPEAL	(Serial No-15)
16	21273/2025	17.03.2025	WP (C) - 6962/2025	T. K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-107)
17	21274/2025	17.03.2025	WP (C) - 4690/2025	T. K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Serial No-41)
18	21275/2025	17.03.2025	CRLA-619/2022	G.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2025-04-11	CRIMINAL APPEAL	(Serial No-15)
19	21277/2025	17.03.2025	CRLA-852/2022	M.K.PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-11	CRIMINAL APPEAL	(Serial No-15)
20	21278/2025	17.03.2025	BLAPL-	R. K. DEHURY	C.O.	COURT			(Serial No-15)

			1148/2025			NO. 12			No-
1	21279/2025	17.03.2025	FAO-491/2014	D.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-03-10	MISC. APPEAL SEC.	(Se No-8
2	21280/2025	17.03.2025	WP (C) - 7019/2025	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-03-13	WRIT BRANCH-3	(Se No-28)
3	21281/2025	17.03.2025	MACA-8/2024	I.C.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-7
4	21282/2025	17.03.2025	WP (C) - 7052/2025	D. P. DASH	C.O.	COURT NO. 12	Order Dtd. 2025-03-13	WRIT BRANCH-4	(Se No-27)
5	21284/2025	17.03.2025	BLAPL-1176/2025	R. K. DEHURY	C.O.	COURT NO. 12		BAIL-1	(Se No-1
6	21285/2025	17.03.2025	WP (C) - 7347/2025	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
7	21286/2025	17.03.2025	MACA-978/2019	S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-1
8	21287/2025	17.03.2025	WP (C) - 7111/2025	P. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-13	WRIT BRANCH-5	(Se No-20)
9	21288/2025	17.03.2025	WP (C) - 6972/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD			(Se No-20)
10	21289/2025	17.03.2025	MACA-978/2019	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-1
11	21290/2025	17.03.2025	WP (C) - 7078/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No-24)
12	21291/2025	17.03.2025	WP (C) - 7087/2025	R. K. DEHURY	C.O.	COURT NO. 2 OLD		WRIT BRANCH-6	(Se No-24)
13	21292/2025	17.03.2025	WP (C) - 7059/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-5	(Se No-20)
14	21293/2025	17.03.2025	MACA-806/2019	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-1

5	21294/2025	17.03.2025	MACA-393/2024	M/S.RANJIT KUMAR PANDA, B. SINGH, AVINASH SING	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-
6	21295/2025	17.03.2025	MACA-393/2024	A K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-
7	21296/2025	17.03.2025	WP (C) - 7223/2025	T. BAG	C.O.	COURT NO. 20	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Se No-27)
8	21297/2025	17.03.2025	CRLMC-4818/2024	DIBYAJYOTI NAYAK	C.O.	COURT NO. 20			(Se No-27)
9	21298/2025	17.03.2025	MACA-544/2024	J DEHURY	C.O.	COURT NO. 20	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-3
0	21299/2025	17.03.2025	WP (C) - 32364/2024	A. K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Se No-3
1	21300/2025	17.03.2025	MACA-994/2019	N K ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-4
2	21301/2025	17.03.2025	WP (C) - 5189/2025	K. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)
3	21303/2025	17.03.2025	MACA-1093/2024	N K ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-03-13		(Se No-104)
4	21304/2025	17.03.2025	MACA-1093/2024	P K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-13		(Se No-104)
5	21305/2025	17.03.2025	WA-62/2025	B. P. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-03-11		(Se No-104)
6	21306/2025	17.03.2025	MACA-795/2019	B MAHALI	C.O.	COURT NO. 20	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-6
7	21307/2025	17.03.2025	CRLA-313/2025	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-6
8	21308/2025	17.03.2025	MACA-795/2019	N K SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Se No-6

9	21309/2025	17.03.2025	ABLAPL-2657/2025	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
0	21310/2025	17.03.2025	CRLMC-4517/2024	D. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-
1	21311/2025	17.03.2025	MACA-97/2025	P K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Se No-
2	21312/2025	17.03.2025	MACA-1297/2023	S.K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-11	MISC. APPEAL SEC.	(Se No-
3	21313/2025	17.03.2025	ABLAPL-2654/2025	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
4	21314/2025	17.03.2025	CRLMC-4661/2024	A. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-
5	21315/2025	17.03.2025	WP (C) - 6751/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
6	21316/2025	17.03.2025	ABLAPL-2723/2025	RB MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-
7	21317/2025	17.03.2025	MACA-789/2023	H.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	MISC. APPEAL SEC.	(Se No-
8	21318/2025	17.03.2025	WP (C) - 6700/2025	S R PANI	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-2	(Se No-
9	21319/2025	17.03.2025	CRLMC-4793/2024	M. R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-
0	21320/2025	17.03.2025	BLAPL-1756/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-
1	21321/2025	17.03.2025	WP (C) - 19062/2019	D K DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107)
2	21322/2025	17.03.2025	TRP (C) - 293/2024	A. K. BISOI	C.O.	COURT NO. 17	Order Dtd. 2025-03-		(Se No-107)

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3	21323/2025	17.03.2025	MACA-789/2023	B.P.TUNGA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	MISC. APPEAL SEC.	(Se No-4
4	21324/2025	17.03.2025	MATA-111/2024	S K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	FIRST APPEAL	(Se No-3
5	21325/2025	17.03.2025	TRP (C) - 293/2024	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-12		(Se No-3
6	21326/2025	17.03.2025	MATA-111/2024	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	FIRST APPEAL	(Se No-3
7	21327/2025	17.03.2025	MACA-842/2023	S.R.OJHA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	MISC. APPEAL SEC.	(Se No-
8	21329/2025	17.03.2025	CRLMC-4347/2024	A. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Se No-7
9	21330/2025	17.03.2025	MATA-296/2023	R B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	FIRST APPEAL	(Se No-
0	21333/2025	17.03.2025	WP (C) - 6499/2025	K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-07		(Se No-4
1	21334/2025	17.03.2025	MACA-993/2023	P.K.RATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-
2	21336/2025	17.03.2025	CRLMC-4513/2024	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-04-10		(Se No-3
3	21337/2025	17.03.2025	WP (C) - 3324/2025	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Se No-
4	21339/2025	17.03.2025	CRLMC-708/2025	S. K. DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(Se No-
5	21340/2025	17.03.2025	WP (C) - 6937/2025	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-13		(Se No-
6	21342/2025	17.03.2025	MACA-997/2023	P.K.RATH	C.O.	COURT NO.	Order Dtd.	MISC. APPEAL	(Se No-

						15	2025-03-13	SEC.	
57	21343/2025	17.03.2025	WP (C) - 6489/2025	G R PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Serial No-42)
58	21345/2025	17.03.2025	MACA-601/2024	S.K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	MISC. APPEAL SEC.	(Serial No-43)
59	21347/2025	17.03.2025	BLAPL-1762/2025	J KAMILA	C.O.	COURT NO. 15	Order Dtd. 2025-03-12	BAIL-2	(Serial No-44)
60	21349/2025	17.03.2025	WP (C) - 26932/2024	T CHAKRABATY	C.O.	COURT NO. 15	Order Dtd. 2025-03-12		(Serial No-45)
61	21351/2025	17.03.2025	MACA-601/2024	K.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-10	MISC. APPEAL SEC.	(Serial No-46)
62	21353/2025	17.03.2025	WP (C) - 6273/2025	JYOTI RANJAN KAR	C.O.	COURT NO. 21	Order Dtd. 2025-04-24	WRIT BRANCH-4	(Serial No-47)
63	21356/2025	17.03.2025	MACA-601/2024	A.K.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03-10	MISC. APPEAL SEC.	(Serial No-48)
64	21358/2025	17.03.2025	WP (C) - 7134/2025	S K BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-10		(Serial No-49)
65	21360/2025	17.03.2025	WP (C) - 7437/2025	T BAG	C.O.	COURT NO. 21	Order Dtd. 2025-03-13	WRIT BRANCH-5	(Serial No-50)
66	21362/2025	17.03.2025	WP (C) - 27007/2020	LAKSMIDHAR KABI	C.O.	COURT NO. 21	Order Dtd. 2025-03-12	WRIT BRANCH-4	(Serial No-51)
67	21363/2025	17.03.2025	WP (C) - 31021/2024	L D PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-13		(Serial No-52)
68	21364/2025	17.03.2025	MACA-705/2024	S.K.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-10	MISC. APPEAL SEC.	(Serial No-53)
69	21366/2025	17.03.2025	WP (C) - 1229/2025	M N MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-13	WRIT BRANCH-5	(Serial No-54)
70	21367/2025	17.03.2025	MACA-	K.K.JENA	C.O.	COURT	Order	MISC.	(Serial No-55)

			705/2024			NO. 21	Dtd. 2025-03- 10	APPEAL SEC.	No-
31	21368/2025	17.03.2025	WP (C) - 5921/2025	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04- 25	WRIT BRANCH-4	(Se No- 46)
32	21371/2025	17.03.2025	MACA- 705/2024	A.K.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 10	MISC. APPEAL SEC.	(Se No-4
33	21373/2025	17.03.2025	CRLREV- 542/2014	G SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	CRIMINAL REVISION	(Se No-5
34	21374/2025	17.03.2025	MACA- 662/2024	A.K.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	MISC. APPEAL SEC.	(Se No-6
35	21375/2025	17.03.2025	WP (C) - 32977/2023	K S SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	WRIT BRANCH-4	(Se No- 38)
36	21376/2025	17.03.2025	MACA- 974/2023	S.K.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	MISC. APPEAL SEC.	(Se No-7
37	21377/2025	17.03.2025	WP (C) - 1994/2020	M MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	WRIT BRANCH-4	(Se No- 38)
38	21378/2025	17.03.2025	WP (C) - 1994/2020	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	WRIT BRANCH-4	(Se No- 38)
39	21379/2025	17.03.2025	MACA- 991/2023	A.K.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	MISC. APPEAL SEC.	(Se No-8
40	21380/2025	17.03.2025	WP (C) - 2846/2023	S K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	WRIT BRANCH-1	(Se No-9
41	21381/2025	17.03.2025	BLAPL- 1749/2025	SUSMITA PATTNAIK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 12		(Se No-10
42	21382/2025	17.03.2025	MACA- 916/2023	S.R.OJHA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 13	MISC. APPEAL SEC.	(Se No-11
43	21383/2025	17.03.2025	BLAPL- 1760/2025	RK MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 12		(Se No-12

94	21384/2025	17.03.2025	BLAPL-12124/2024	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	BAIL-2	(Serial No-10)
95	21385/2025	17.03.2025	MACA-916/2023	G.JAYSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Serial No-10)
96	21386/2025	17.03.2025	BLAPL-1748/2025	M NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12		(Serial No-10)
97	21387/2025	17.03.2025	MACA-807/2019	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	MISC. APPEAL SEC.	(Serial No-10)
98	21388/2025	17.03.2025	BLAPL-1750/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12		(Serial No-10)
99	21389/2025	17.03.2025	BLAPL-1755/2025	AK RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	BAIL-2	(Serial No-10)
100	21390/2025	17.03.2025	MATA-387/2024	S.C.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	FIRST APPEAL	(Serial No-10)
101	21391/2025	17.03.2025	CRLREV-152/2024	S K MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	CRIMINAL REVISION	(Serial No-10)
102	21395/2025	17.03.2025	WP (C) - 17834/2015	P C MOAHNTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-3	(Serial No-14)
103	21396/2025	17.03.2025	WP (C) - 5816/2025	SATYA PURNA PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17		(Serial No-14)
104	21398/2025	17.03.2025	WP (C) - 35839/2023	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-4	(Serial No-37)
105	21400/2025	17.03.2025	WP (C) - 6814/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Serial No-19)
106	21401/2025	17.03.2025	WP (C) - 4069/2025	SIDHARTHA MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07	WRIT BRANCH-4	(Serial No-17)
107	21402/2025	17.03.2025	WP (C) - 19409/2024	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-		(Serial No-17)

							12		
8	21403/2025	17.03.2025	ABLAPL-2730/2025	SR PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No- 17)
9	21404/2025	17.03.2025	WP (C) - 27114/2024	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Se No- 17)
0	21405/2025	17.03.2025	ABLAPL-2700/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	BAIL-2	(Se No- 7)
1	21406/2025	17.03.2025	WP (C) - 6949/2025	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Se No- 45)
2	21407/2025	17.03.2025	WP (C) - 6808/2025	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Se No- 19)
3	21408/2025	17.03.2025	WP (C) - 6482/2025	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2025-03-07	WRIT BRANCH-4	(Se No- 27)
4	21416/2025	17.03.2025	WP (C) - 4711/2025	SIDHARTHA MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No- 40)
5	21418/2025	17.03.2025	WP (C) - 6816/2025	B K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Se No- 6)
6	21419/2025	17.03.2025	WP (C) - 4173/2025	B SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-3	(Se No- 12)
7	21420/2025	17.03.2025	WP (C) - 6823/2025	RAMESH KUMAR MUKHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Se No- 19)
8	21421/2025	17.03.2025	WP (C) - 6811/2025	P K LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Se No- 19)
9	21422/2025	17.03.2025	WP (C) - 6340/2025	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-24	WRIT BRANCH-5	(Se No- 23)
0	21423/2025	17.03.2025	WP (C) - 6831/2025	M S HASHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Se No- 19)
1	21424/2025	17.03.2025	WP (C) - 5787/2025	R B MISHRA	C.O.	COURT NO. 2	Order Dtd.	WRIT BRANCH-6	(Se No- 7)

						OLD	2025-03-11		35)
2	21425/2025	17.03.2025	WP (C) - 6037/2025	B S SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-05	WRIT BRANCH-5	(Se No-23)
3	21426/2025	17.03.2025	WP (C) - 7010/2025	U CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	WRIT BRANCH-2	(Se No-)
4	21427/2025	17.03.2025	WP (C) - 7037/2025	C R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	WRIT BRANCH-4	(Se No-27)
5	21428/2025	17.03.2025	WP (C) - 4859/2025	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-18		(Se No-27)
6	21429/2025	17.03.2025	WP (C) - 7089/2025	S BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-5	(Se No-20)
7	21430/2025	17.03.2025	WP (C) - 6884/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	WRIT BRANCH-3	(Se No-14)
8	21431/2025	17.03.2025	WP (C) - 6743/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Se No-14)
9	21432/2025	17.03.2025	WP (C) - 7025/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-25)
0	21437/2025	17.03.2025	WP (C) - 7215/2025	NIRMAL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17		(Se No-25)
1	21439/2025	17.03.2025	WP (C) - 6331/2025	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Se No-42)
2	21441/2025	17.03.2025	ABLAPL-2704/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13		(Se No-42)
3	21442/2025	17.03.2025	ABLAPL-2713/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-2	(Se No-)
4	21444/2025	17.03.2025	ABLAPL-2707/2025	M JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-13		(Se No-)
5	21445/2025	17.03.2025	BLAPL-	DINESH KUMAR DALAI	C.O.	COURT	Order		(Se

			1667/2025			NO. 17	Dtd. 2025-03- 10		No-
6	21446/2025	17.03.2025	CRLA- 256/2025	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-03- 12		(Se No-
7	20778/2025	17.03.2025	WP (C) - 26442/2017	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2024-12- 18	WRIT BRANCH-6	(Se No- 26)
8	20779/2025	17.03.2025	ABLAPL- 2726/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-03- 13		(Se No- 26)
9	20780/2025	17.03.2025	CRLMC- 4583/2024	APARESH BHOI	GENERAL		Order Dtd. 2025-03- 11		(Se No- 26)
0	20782/2025	17.03.2025	WP (C) - 17250/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-08- 02	WRIT BRANCH-6	(Se No- 26)
1	20783/2025	17.03.2025	ABLAPL- 2445/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-03- 12	BAIL-2	(Se No- 18)
2	20784/2025	17.03.2025	ABLAPL- 2496/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-03- 12		(Se No- 18)
3	20785/2025	17.03.2025	ABLAPL- 2610/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03- 13		(Se No- 18)
4	20787/2025	17.03.2025	ABLAPL- 2606/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03- 13		(Se No- 18)
5	20811/2025	17.03.2025	WP (C) - 5267/2025	SAMARENDRA BEURA	GENERAL		Order Dtd. 2025-03- 12		(Se No- 18)
6	20813/2025	17.03.2025	ABLAPL- 2445/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-03- 12	BAIL-2	(Se No- 18)
7	20817/2025	17.03.2025	WP (C) - 6572/2025	SAMARENDRA BEURA	GENERAL		Order Dtd. 2025-03- 12	WRIT BRANCH-3	(Se No- 14)
8	20818/2025	17.03.2025	ABLAPL- 2445/2025	SWETAMBARA PUROHIT	GENERAL		Petition With Annexures	BAIL-2	(Se No- 18)
9	20822/2025	17.03.2025	WP (C) -	AKSHYA KUMAR BEHERA	GENERAL		Order	WRIT	(Se

			14583/2024				Dtd. 2025-03-13	BRANCH-1	No-3
0	20826/2025	17.03.2025	CRLMC-621/2025	ABHISEK UPADHYAY	GENERAL		Affidavit		(Se No-3
1	20828/2025	17.03.2025	WP (C) - 4054/2025	SANAT BARIK	GENERAL		Order Dtd. 2025-03-07		(Se No-3
2	20831/2025	17.03.2025	CRLMC-2462/2024	ABHISEK UPADHYAY	GENERAL		Order Dtd. 2025-03-05		(Se No-3
3	20835/2025	17.03.2025	WP (C) - 4054/2025	SANAT BARIK	GENERAL		Petition With Annexures		(Se No-3
4	20843/2025	17.03.2025	WP (C) - 4054/2025	SANAT BARIK	GENERAL		Plaint		(Se No-3
5	20849/2025	17.03.2025	WP (C) - 5331/2014	B K DAS	GENERAL		Order Dtd. 2014-04-30		(Se No-3
6	20867/2025	17.03.2025	WP (C) - 7154/2025	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-03-13		(Se No-3
7	20873/2025	17.03.2025	WP (C) - 7154/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-13		(Se No-3
8	20876/2025	17.03.2025	ABLAPL-8672/2023	SARBESWAR SAHOO	GENERAL		Entire Brief	BAIL-1	(Se No-3
9	20882/2025	17.03.2025	WP (C) - 4916/2014	B K DAS	GENERAL		Order Dtd. 2014-04-30		(Se No-3
0	20890/2025	17.03.2025	WP (C) - 6534/2014	B K DAS	GENERAL		Order Dtd. 2014-04-30		(Se No-3
1	20892/2025	17.03.2025	WP (C) - 7302/2014	B K DAS	GENERAL		Order Dtd. 2014-04-30		(Se No-3
2	20895/2025	17.03.2025	WP (C) - 7506/2014	B K DAS	GENERAL		Order Dtd. 2022-04-07	WRIT BRANCH (DIVISION BENCH)	(Se No- 101)
3	20898/2025	17.03.2025	WP (C) - 7714/2014	B K DAS	GENERAL		Order Dtd. 2014-04-30		(Se No- 101)
4	20901/2025	17.03.2025	WP (C) - 7956/2014	B K DAS	GENERAL		Order Dtd. 2014-04-		(Se No- 101)

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55	20904/2025	17.03.2025	WP (C) - 8034/2014	B K DAS	GENERAL		Petition		(Se No- 101)
56	20994/2025	17.03.2025	ABLAPL- 2400/2025	HIMANSU SEKHAR LENKA	GENERAL		Order Dtd. 2025-03- 11		(Se No- 101)
57	21005/2025	17.03.2025	WP (C) - 8578/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-04- 09	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 117)
58	21056/2025	17.03.2025	WP (C) - 4252/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-02- 28	WRIT BRANCH-4	(Se No- 27)
59	21061/2025	17.03.2025	ABLAPL- 2518/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-03- 12	BAIL-2	(Se No- 101)
60	21063/2025	17.03.2025	ABLAPL- 2493/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-03- 12		(Se No- 101)
61	21090/2025	17.03.2025	ABLAPL- 1974/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-03- 11	BAIL-2	(Se No- 16)
62	21117/2025	17.03.2025	WP (C) - 29633/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-12- 18		(Se No- 16)
63	21124/2025	17.03.2025	CONTC- 785/2025	MAHESWAR JATI	GENERAL		Order Dtd. 2025-03- 13		(Se No- 16)
64	21128/2025	17.03.2025	ABLAPL- 1930/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-02- 28	BAIL-2	(Se No- 12)
65	21140/2025	17.03.2025	ABLAPL- 2656/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-03- 13		(Se No- 12)
66	21141/2025	17.03.2025	BLAPL- 9581/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03- 17	BAIL-2	(Se No- 101)
67	21142/2025	17.03.2025	WP (C) - 42879/2023	MANAS PATI	GENERAL		Order Dtd. 2025-03- 11	WRIT BRANCH-1	(Se No- 30)
68	21143/2025	17.03.2025	WP (C) - 7084/2025	MANAS PATI	GENERAL		Order Dtd. 2025-03-		(Se No- 30)

							12		
9	21144/2025	17.03.2025	ABLAPL-2660/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-13		(Serial No-30)
0	21146/2025	17.03.2025	WP (C) - 4897/2025	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-102)
1	21147/2025	17.03.2025	ABLAPL-2663/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-13		(Serial No-102)
2	21148/2025	17.03.2025	WP (C) - 6901/2025	BISWAJIT PRADHAN	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-2	(Serial No-45)
3	21247/2025	17.03.2025	CONTC-6849/2024	MANAS PATI	GENERAL		Order Dtd. 2025-03-13		(Serial No-45)
4	21257/2025	17.03.2025	CONTC-7499/2024	LALATENDU SAMAL	GENERAL		Order Dtd. 2025-02-28		(Serial No-45)
5	21261/2025	17.03.2025	WP (C) - 27966/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-12		(Serial No-45)
6	21270/2025	17.03.2025	ABLAPL-2479/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-03-13		(Serial No-45)
7	21276/2025	17.03.2025	WP (C) - 8895/2024	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-8	(Serial No-43)
8	21283/2025	17.03.2025	WP (C) - 8892/2024	HIMANSHU BHUSHAN DASH	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-8	(Serial No-43)
9	21302/2025	17.03.2025	WP (C) - 2597/2022	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Serial No-16)
0	21332/2025	17.03.2025	WP (C) - 2603/2022	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-43)
1	21354/2025	17.03.2025	WP (C) - 1684/2022	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2022-01-21	WRIT BRANCH-4	(Serial No-27)
2	21392/2025	17.03.2025	WP (C) - 7054/2025	DEBENDRA BEHERA	GENERAL		Order Dtd.	WRIT BRANCH-4	(Serial No-

							2025-03-12		27)
03	21393/2025	17.03.2025	WP (C) - 6941/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-12	WRIT BRANCH-4	(Se No-27)
04	21397/2025	17.03.2025	ABLAPL-2692/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-03-13		(Se No-27)
05	21399/2025	17.03.2025	MACA-997/2023	BINAYAK PRASAD MOHANTY, ASHUTOSH MOHANTY, M. MOHANTY, R. RATHA	GENERAL		Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-)
06	21409/2025	17.03.2025	MACA-993/2023	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-)
07	21410/2025	17.03.2025	MACA-974/2023	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-)
08	21411/2025	17.03.2025	MACA-991/2023	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-)
09	21412/2025	17.03.2025	MACA-994/2019	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2025-03-13	MISC. APPEAL SEC.	(Se No-)
10	21413/2025	17.03.2025	CMP-292/2025	SUSHANT KUMAR PRADHAN	GENERAL		Order Dtd. 2025-03-13		(Se No-)
11	21414/2025	17.03.2025	WP (C) - 6880/2025	PRABHAT RANJAN PANIGRAHI	GENERAL		Entire Document		(Se No-)
12	21415/2025	17.03.2025	FAO-26/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-03-13		(Se No-)
13	21417/2025	17.03.2025	WP (C) - 17796/2012	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-3)	(Se No-122)
14	21433/2025	17.03.2025	CMP-371/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	WRIT BRANCH-8	(Se No-41)
15	21434/2025	17.03.2025	WP (C) - 41849/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH-6	(Se No-24)
16	21435/2025	17.03.2025	BLAPL-1783/2025	PREETAM MISHRA	GENERAL		Order Dtd. 2025-03-17		(Se No-24)

7	21436/2025	17.03.2025	CRLMP-1115/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(Serial No-42)
8	21438/2025	17.03.2025	WP (C) - 3073/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-13	WRIT BRANCH-6	(Serial No-35)
9	21440/2025	17.03.2025	BLAPL-1782/2025	BIBHUTI BHUSHAN KUMBHAR	GENERAL		Order Dtd. 2025-03-17	BAIL-2	(Serial No-10)
0	20910/2025	17.03.2025	WP (C) - 13221/2006	R SAHOO	GENERAL				(Serial No-10)
1	20912/2025	17.03.2025	WP (C) - 23077/2012	R SAHOO	GENERAL				(Serial No-10)
2	20914/2025	17.03.2025	WP (C) - 9314/2015	S K SWAIN	GENERAL				(Serial No-10)
3	20918/2025	17.03.2025	WP (C) - 6867/2025	M KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Serial No-122)
4	20924/2025	17.03.2025	WP (C) - 25048/2023	B K DAS	GENERAL			WRIT BRANCH-5	(Serial No-23)
5	20927/2025	17.03.2025	WP (C) - 5583/2023	S K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Serial No-105)
6	20928/2025	17.03.2025	CRLREV-831/2018	G BARIK	GENERAL			CRIMINAL REVISION	(Serial No-5)
7	20929/2025	17.03.2025	MA-45/1987	C DAS	GENERAL			MISC. APPEAL SEC.	(Serial No-1)
8	20931/2025	17.03.2025	CRLMC-987/2025	K DAS	GENERAL				(Serial No-3)
9	20932/2025	17.03.2025	BLAPL-1572/2025	K DAS	GENERAL			BAIL-1	(Serial No-15)
0	20934/2025	17.03.2025	ABLAPL-10477/2024	K S SAHOO	GENERAL				(Serial No-15)
1	20936/2025	17.03.2025	WP (C) - 31519/2024	P K JENA	GENERAL				(Serial No-15)
2	20939/2025	17.03.2025	WP (C) - 2856/2025	P K JENA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Serial No-109)
3	20942/2025	17.03.2025	WA-792/2022	A K JATI	GENERAL			WRIT APPEAL	(Serial No-2)

24	20943/2025	17.03.2025	WA-881/2022	A K JATI	GENERAL			WRIT APPEAL	(Se No-3
25	20945/2025	17.03.2025	WA-884/2022	A K JATI	GENERAL			WRIT APPEAL	(Se No-3
26	20948/2025	17.03.2025	CMAPL-73/2005	S C SUNDARA	GENERAL				(Se No-
27	20950/2025	17.03.2025	SA-5/1986	S C SUNDARA	GENERAL				(Se No-3
28	20952/2025	17.03.2025	WP (C) - 5979/2025	P N NAYAK	GENERAL			WRIT BRANCH-5	(Se No-23)
29	20954/2025	17.03.2025	FAO-661/2020	P N NAYAK	GENERAL			MISC. APPEAL SEC.	(Se No-3
30	20963/2025	17.03.2025	CRLA-84/2005	D BEHERA	GENERAL			CRIMINAL APPEAL	(Se No-7
31	20966/2025	17.03.2025	WP (C) - 21893/2015	S DASH	GENERAL				(Se No-7
32	20974/2025	17.03.2025	ARBP-101/2024	P K DASH	GENERAL				(Se No-7
33	20979/2025	17.03.2025	WP (C) - 18731/2019	S SWAIN	GENERAL			WRIT BRANCH-6	(Se No-35)
34	20982/2025	17.03.2025	WP (C) - 875/2024	S SWAIN	GENERAL			WRIT BRANCH-7	(Se No-44)
35	21002/2025	17.03.2025	WP (C) - 7888/2024	T BAG	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No-110)
36	21003/2025	17.03.2025	MACA-67/2019	S K BEHERA	GENERAL			MISC. APPEAL SEC.	(Se No-7
37	21007/2025	17.03.2025	WP (C) - 18687/2024	M BEHERA	GENERAL				(Se No-7
38	21010/2025	17.03.2025	WP (C) - 6614/2022	H JENA	GENERAL			WRIT BRANCH-3	(Se No-12)
39	21013/2025	17.03.2025	CMP-272/2025	R C MISHRA	GENERAL				(Se No-12)
40	21014/2025	17.03.2025	WP (C) - 6643/2025	B K DAS	GENERAL			WRIT BRANCH-2	(Se No-3
41	21016/2025	17.03.2025	WP (C) - 20629/2009	S R BARIK	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No-102)
42	21025/2025	17.03.2025	MACA-663/2024	K C NAYAK	GENERAL			MISC. APPEAL SEC.	(Se No-6
43	21030/2025	17.03.2025	OJC-14755/1996	D SAMAL	GENERAL				(Se No-6
44	21033/2025	17.03.2025	OJC-	D SAMAL	GENERAL			WRIT	(Se

			11404/1997					BRANCH-5	No-32)
5	21035/2025	17.03.2025	OJC-13214/1997	D SAMAL	GENERAL				(Se No-32)
6	21037/2025	17.03.2025	OJC-13256/1997	D SAMAL	GENERAL				(Se No-32)
7	21039/2025	17.03.2025	WP (C) - 23876/2012	K SAHOO	GENERAL			WRIT BRANCH-6	(Se No-26)
8	21041/2025	17.03.2025	WP (C) - 30721/2023	N C SINHA	GENERAL			WRIT BRANCH-3	(Se No-33)
9	21042/2025	17.03.2025	WP (C) - 7923/2024	N C SINHA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No-111)
10	21043/2025	17.03.2025	WP (C) - 38997/2023	N C SINHA	GENERAL			WRIT BRANCH-6	(Se No-36)
11	21151/2025	17.03.2025	WP (C) - 7272/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-03-13		(Se No-36)
12	21251/2025	17.03.2025	WP (C) - 20496/2011	B BEHERA	GENERAL				(Se No-36)
13	21328/2025	17.03.2025	CONTC-6273/2024	A K MOHANTY	GENERAL				(Se No-36)
14	21331/2025	17.03.2025	CONTC-5571/2024	A K MOHANTY	GENERAL			CONTEMPT	(Se No-2)
15	21335/2025	17.03.2025	CONTC-6296/2024	A K MOHANTY	GENERAL				(Se No-2)
16	21338/2025	17.03.2025	CONTC-5541/2024	A K MOHANTY	GENERAL				(Se No-2)
17	21341/2025	17.03.2025	CONTC-5539/2024	A K MOHANTY	GENERAL				(Se No-2)
18	21344/2025	17.03.2025	CONTC-5127/2024	A K MOHANTY	GENERAL				(Se No-2)
19	21346/2025	17.03.2025	CONTC-5126/2024	A K MOHANTY	GENERAL				(Se No-2)
20	21348/2025	17.03.2025	CONTC-5570/2024	A K MOHANTY	GENERAL				(Se No-2)
21	21350/2025	17.03.2025	CONTC-5538/2024	A K MOHANTY	GENERAL				(Se No-2)
22	21352/2025	17.03.2025	CONTC-5537/2024	A K MOHANTY	GENERAL				(Se No-2)
23	21355/2025	17.03.2025	CONTC-5536/2024	A K MOHANTY	GENERAL				(Se No-2)
24	21357/2025	17.03.2025	ABLAPL-2647/2025	BIBHUTI RANJAN MOHANTY	GENERAL		Order Dtd.		(Se No-2)

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55	21359/2025	17.03.2025	CONTC-6291/2024	A K MOHANTY	GENERAL				(Se No-2
56	21361/2025	17.03.2025	ABLAPL-815/2024	CHANDRAKANT KHATUA	GENERAL		Order Dtd. 2024-02-06	BAIL-1	(Se No-3
57	21365/2025	17.03.2025	ABLAPL-769/2024	CHANDRAKANT KHATUA	GENERAL		Order Dtd. 2024-02-05		(Se No-3
58	21369/2025	17.03.2025	CONTC-5535/2024	A K MOHANTY	GENERAL			CONTEMPT	(Se No-2
59	21370/2025	17.03.2025	CONTC-5532/2024	A K MOHANTY	GENERAL				(Se No-2
60	21372/2025	17.03.2025	CONTC-5533/2024	A K MOHANTY	GENERAL				(Se No-2
61	21394/2025	17.03.2025	WP (C) - 5649/2020	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-6	(Se No-36)
62	21443/2025	17.03.2025	ABLAPL-2646/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-04-24		(Se No-36)

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